

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 271 of 2017 (SZ)**

**Applicant(s)**

Ashok G  
Andinje Village  
Belthangadi Taluk  
Dkshina Kannada Dist and 3 others

**Vs. Respondent(s)**

State of Karnataka  
rep by its Principal Secretary,  
Dept. of Revenue,  
Bangalore and 10 others

**Legal Practitioners for Applicant(s)**

M/s B. Mohan

**Legal practitioners for respondent(s)**

M/s Devraj Ashok for R1, R2, R4 to R8  
M/s Thirunavukarasu for R3  
M/s Shobith N. Shetly for R10  
M/s Gopalan for R11

Note of the Registry	Orders of the Registrar
Order No.	Date: 03.05.2019  No representation. For reply of R1 to R8 call on 16.07.2019.  (Tmt. S.Meenakumari) Registrar